

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 02.12.2020**

**NOTICE**

**Take notice that the following matters listed on 03.12.2020 in the Court-IV will not be taken up. The next date of hearing will be notified later.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 437 of 2020	Hem Chander Vs. Ganesh Prasad Agarwal & Anr.	Ankit Mangla	Sunil Prakash Vatsala Kak-R1 Sharma-R2
<b>2.</b>	Transfer Original Petition (AT) (MRTP) No. 02 of 2017 (Old Compensation Application No. 51 of 2000)  <b>Part Heard</b>	Macedon Indo Austrian Ventures Pvt. Ltd. Vs. New Standard Engineering Co. Ltd.	Aditya Narain Gaurav Sharma	Tamanna Goyal Rajshekar Rao

**Copy to: -**

- 1. Notice Board**
- 2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By the order of Hon'ble Acting Chairperson  
-sd/-  
Registrar**